

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 870/252/HDB/2018
NAME OF THE COMPANY	Figure Forge Infra Pvt Ltd
NAME OF THE PETITIONER(S)	Avinash Nivrattirao Wadgaonkar & (02) Others
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Anita For V. Venkata Ramji Reddy	Advocate	www.vanitas.co 954225039	V. Anita

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Ms.V.Anita present for Applicant.

Applicant filed proof of service of copy of petition on ROC.

Applicant is directed to issue notice to ROC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

List the matter on 26.09.2018 for report of ROC and hearing.


MEMBER JUDICIAL